

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 25**

**APPEAL/163(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 03.05.2024**

NAME OF THE PARTIES:      MONAL HARISH BAROT V/s REGISTRAR  
OF COMPANIES MUMBAI

Section 252(1) OF THE COMPANIES ACT, 2013

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**ORDER**

1. None present for the Petitioner. Mr. Shivraj Ranjeri, Ld. AROC for the Respondent present.
2. The Petitioner is directed to serve the copy of the Petition to Mr. Shivraj Ranjeri, AROC, Mumbai, if fails the Petition will be dismissed on the next date of hearing.
3. List this matter on 07.06.2024.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**